IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 227
434/241/ND/2018
COMP.APPL/561/2020 COMP.APPL/440/2020
COMP.APPL/417/2020 COMP.APPL/585/2020

IN THE MATTER OF:

M/s. Anupam Gupta And Another ... **Applicant**

Versus

M/s. Overseas Courier Service (India) Pvt. Ltd. & Others ... **Respondent**

Under Section: 241

Order delivered on 11.01.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)

SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENTS:
Mr. Gaurav Juneja, Adv, Mr. Mohit Oommen, Adv. for Respondents,
Mr. Amit P. Deshpande for Petitioner

ORDER

Renotify on 24.02.2021

(T.S SINGH)
COURT OFFICER

Ashwani